

- (v) (a) Annual Report and Accounts of the State Society of Goa implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Goa, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. *See* No. L.T. 8496/16/18]

- (vi) (a) Annual Report and Accounts of the State Society of Goa implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Goa, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. *See* No. L.T. 8497/16/18]

- (vii) (a) Annual Report and Accounts of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, of Lakshadweep, for the year 2015-16, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 8484/16/18]

- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

**Reports and Accounts (2014-15 and 2015-16) of ICCR, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M.J. AKBAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Council for Cultural Relations (ICCR), New Delhi, for the year 2014-15.

- (b) Annual Accounts of the Indian Council for Cultural Relations (ICCR), New Delhi, for the year 2014-15, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (ii) (a) Annual Report of the Indian Council for Cultural Relations (ICCR), New Delhi, for the year 2015-16.
- (b) Annual Accounts of the Indian Council for Cultural Relations (ICCR), New Delhi, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above. [Placed in Library. For (i) to (iii) See No. L.T. 8089/16/17]

**I. Notifications of the Ministry of Human Resource Development.**

**II. Reports and Accounts (2016-17) of various Universities and Institutes and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): Sir, I lay on the Table:—

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under Section 24 of the All India Council for Technical Education Act, 1987:—
  - (1) F. No. 3-1/D-SDC/NEEM/2017 dated the 13th October, 2017, publishing the All India Council for Technical Education (National Employability Enhancement Mission (NEEM) Regulations, 2017 (1st Amendment).
  - (2) F. No. 108-152/B1/Admn.(Medi) 2013 dated the 21st November, 2017, publishing the All India Council for Technical Education (AICTE) Medical Scheme 2017 for superannuated employees of AICTE and their dependent family members.
  - (3) F. No. AB/AICTE/REG/2016, dated the 6th December, 2017, publishing the All India Council for Technical Education (Grant of Approvals for the Technical Institutions) (1st Amendment) Regulations, 2017.

[Placed in Library See No. L.T. 8540/16/18]